

**IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH
ON THE DAY OF Thursday THE 25th Day Of April 2024
(COURT HALL NO. 21, SITTING AT PRINCIPAL BENCH, BENGALURU)
at 02:30PM
BEFORE**

THE HON'BLE JUSTICE HEMANT CHANDANGOUDAR

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Adv for Pet/App'l/Comp.	Adv for Resp.
" MATTERS PERTAIN TO DHARWAD BENCH " <u>HEARING - INTERLOCUTORY APPLN</u>			
1	WP 64805/2012 REG: IA 1/2024 FOR CORRECTION OF JUDGMENT FILED BY ADV. FOR PETITIONER	(KLR, RR/SUR) B M PATIL FOR P1, P3 & P2(A) TO P2(E) FOR IMPLEADING APPLICTION (VK FILED)	HCGP FOR: R1-R3 R4 : HANUMANTHAPPA - SD R5: VENKAPPA -SD R6-PETITION STANDS ABATED G I GACHCHINAMATH AND VEERESH H M FOR R7- R11
2	WP 100562/2024 REG: IA 1/2024 FOR CORRECTION OF ORDER DTD. 13.02.2024 FIELD BY ADV. FOR PETITIONER	(LR,) S S DODDALINGANAVAR	GA-SD
3	WP 100598/2024 REG : 1) IA-1/2024 FOR REVIEW IS RETURNED WITH OFFICE OBJECTION. 2) IA-2/204 FOR STAY, FILED BY SRI. SHAHANAWAZ MAMDAPUR, ADV. FOR PETITIONER.	(KLR, RES) PRUTHVI K S	GA-SD
<u>Connected With</u>			

COURT HALL NO :13

3.1 WP 101183/2024 (KLR, RR/SUR PRUTHVI K S
REG: 1)) GA-SD
IA-1/2024 FOR
REVIEW IN RETURN
WITH
OFFICE
OBJECTIONS
2) IA-2/2024 FOR
DIRECTION
3) IA-3/2024 FOR
STAY

4 WP 101241/2024 (KLR, RES) PRUTHVI K S
REG: 1) GA-SD
IA-1/2024 FOR
REVIEW IS
RETURNED
WITH OFFICE
OBJECTION.
2) IA-2/2024 FOR
STAY FILED BY
SRI. SHAHANAWAZ
MANAPUR, ADV.
FOR
PETITIONER.
3) IA-3/2024 FOR
DIRECTION FILED
BY ADV.
FOR SRI.
SHAHANAWAZ
MAMADAPUR, ADV.
FOR PETITIONER.
(CH MOVED)

PRELIMINARY HEARING

5 WP 102310/2024 (KLR, RR/SUR PRASHANT MATHAPATI
) GA-SD

ADMISSION

6 CRL.P (482,) RANJITA G ALAGAWADI
100873/2024 SPP - SD
A/W IA-1/2024
FOR STAY AND
OFFICE NOTE

FURTHER HEARING

7 RFA 100292/2016 (SP,) MADANMOHAN M KHANNUR N P VIVEKMEHATA FOR
A/W IA 2/2016 A A KHATIB R3 and R4
FOR STAY & PRAKASH K JAWALKAR &
CITATIONS DTD. S S NIRANJAN FOR R1
22.02.2024 SIDDAPPA S SAJJAN
(TCR K/B) FOR R2
(APPEAL IS NOT
YET ADMITTED)

COURT HALL NO :13

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